

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
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From:

**Rajesh Kumar Vaish,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

File No. XIX(I)/5/2016-17-18/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. All the Principal District & Sessions Judges  
(including Judicial Commissioner, Ranchi)-cum-Chairmen,  
DLSAs of the State of Jharkhand
2. All the Secretaries, DLSAs of the State of Jharkhand.

Sub:- Regarding nomination for attending Regional Meet of Eastern Region SLSAs on 13.01.2018 at Kolkata, West Bengal.

Sir,

I am directed to inform that the Court has been pleased to nominate you to attend the Regional Meet of Eastern Region SLSAs on 13.01.2018 at Kolkata, West Bengal.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid Meet.

This is for kind information and needful.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo no. 63 /Apptt.

dated, the Ranchi 06/01/2018

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/02 dated 02.01.2018 (E-mail- [jhalsaranchi@gmail.com](mailto:jhalsaranchi@gmail.com)) / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
06-01-18  
Registrar (Administration)